

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 35 OF 2016 & IA NOs. 90 & 189 OF 2016

&

APPEAL NO. 45 OF 2016 & IA NO. 117 OF 2016

Dated: 18th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 35 OF 2016 & IA NOs. 90 & 189 OF 2016

In the matter of:

GMR Kamalanga Energy Ltd.Appellant (s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee
Mr. Rohit Venkat

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-2

APPEAL NO. 45 OF 2016 & IA NO. 117 OF 2016

In the matter of:

GRIDCO Ltd. ...Appellant(s)

Vs.

GMR Karmalanga Energy Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshu Andley

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee
Mr. Rohit Venkat for R-1

Mr. K.S. Dhingra for R.6

ORDER

List these matters for hearing on **15.11.2016 at 2.30 p.m.**

(I.J. Kapoor)
Technical Member
mk/vt

(Justice Ranjana P. Desai)
Chairperson